

(7) A copy each of the following Reports (Hindi and English versions) under clause 42 of the Memorandum of Association and Rules of the Raja Rammohun Roy Library Foundation, Calcutta:—

(a) (i) Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1972-73.

(ii) Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1973-74.

(b) A statement (Hindi and English versions) showing reasons for delay in laying the above Reports.

[Placed in Library. See No. LT-9862/75.]

(8) (i) A copy of the Annual Report of the Indian Council of Historical Research for the year 1972-73, under rule 45 of the Memorandum of Association Rules of the Indian Council of Historical Research.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9863/75.]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Baksh Oriental Public Library, Patna, for the year 1973-74 along with Audited Accounts, under sub-section (4) of section 21 of the Khuda Baksh Oriental Public Library Act, 1969—

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-9864/75.]

**'FINANCIAL COMMITTEES, 1974-75—A REVIEW'**

**SECRETARY-GENERAL:** I beg to lay on the Table a copy of "Financial Committees, 1974-75 (A Review)", (Hindi and English versions).

**MESSAGES FROM RAJYA SABHA**

**SECRETARY-GENERAL:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Nagaland State Legislature (Delegation of Powers) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Defence of India (Amendment) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Kerala Legislative Assembly (Extension of Duration) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 23rd July, 1975."

(iv) "In accordance with the provisions of rule 111 of the Rules of Procedure and Con-